

DIVISION BENCH
COURT - II

O-217

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/98(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH JULY 2024

IN THE MATTER OF	INCOME TAX OFFICER VS THE REGISTRAR OF COMPANIES WEST BENGAL (IN THE MATTER OF ANJALI MERCHANTS PRIVATE LIMITED)
UNDER SECTION	SEC 252 (3) - BY GOVERNMENT BODY

Appearance (via video conferencing/physically)

Mr. M. K. Barua, DROC

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For ROC, West Bengal

ORDER

1. DROC personally present.
2. Registry is directed to issue notice upon RoC, West Bengal by way of speed post and by e-mail and place the tracking information on record.
3. Let the copy of the petition be served.
4. Report of the RoC, West Bengal be furnished within a period of two weeks.
5. Post this matter for consideration on **13.09.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**